PAYMENT OF TELEPHONE AND PHONOGRAM
BILLS

\*1096. Pandit D. N. Tiwary: Will the Minister of Communications be pleased to state:

- (a) whether it is a fact that some State Governments default in payment of their Telephone and Phonogram Bills and consequently they are blacklisted; and
- (b) if so, whether the system of Book adjustment of accounts from one Department to another and from one Government to another is to be introduced to avoid such contingencies?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). A statement giving the information asked for is laid on the Table of the Sabha. [See Appendix VI, annexure No. 45].

पंडित डी० एन० तिवारी: किन किन राज्यों ने भुगतान में दंर की हैं और किन किन राज्यों का नाम. ब्लैंक लिस्ट में लिखा गया हैं?

श्री राज बहादुर: किसी राज्य सरकार का नाम ब्लॅक लिस्ट में नहीं लिखा गया हैं। आम तार से यह कहा जाता हैं कि बहुत से राज्यों के बिलों का भगतान बाकी हैं।

पंडित डी॰ एन॰ तिबारी: क्या सरकार का ध्यान १४ दिसम्बर, १६४४ के टाइम्स आफ इंडिया के इस न्यूज आइटम की तरफ गया है जिस में लिखा गया है कि :--

"are not paying the trunk telephone and phonogram service bills, the Posts and Telegraphs Department has placed some of the Punjab Government departments on the black list".

श्री राज बहाबुर: यह बात प्रशासिनक कार्रवाई की हैं जो कि नियमानुसार की जाती हैं। लीकन जाब्ते नोटिस दिये जाने पर अगर उन्होंने किसी बिल का भुगतान नहीं किया हैं तो उन के विरुद्ध अवश्य एंसा हुआ होगा। पंडित डी० एन० तिबारी: क्या में जान सकता हूं कि एसी बातों के अखबारां में निकलने से आम जनता में एक भूम फॉलता हैं ऑर इस लिये यह जरूरी हैं कि सरकारों का भुगतान एंडजस्टमेन्ट से हो न कि पेमेन्ट से।

श्री राज बहाबुर: मेर विचार में तो इस से भूम नहीं फॉलता बल्कि जनता में विश्वास उत्पन्न होता है कि यदि सरकार भी बिल नहीं भूगतायंगी तो उन के खिलाफ भी वही कार्रवाई होगी जो एक साधारण नागरिक के खिलाफ होती हैं।

## रंलवे स्टंशनों पर टिकट घर

\*१०६७. श्री विभृति सिश्च: क्या रंसवे मंत्री यह बताने की कृषा करोंगे कि:

- (क) क्या मुख्य मुख्य स्टेशनों पर महिलाओं, बुढं ज्यक्तियों और बच्चों के लिये अलग टिकट घर खोलने की सरकार की कोई योजना हैं; और
- (श्व) यदि हां, तो वह कब क्रियान्वित की जायेगी?

नंसने तथा परिवहन मंत्री के सभासीचन (श्री शाहननाज कां): (क) ऑरतों, बढ़ों ऑर बच्चों के लिए अलग-अलग टिकट घर बनाने की कोई योजना नहीं हैं, लेकिन जिन स्टंशनों पर आवश्यकता हैं वहां ऑरतों के लिए अलग टिकट दंने का प्रबन्ध किया गया हैं।

## (स) प्रश्न नहीं उठता।

श्री विभ्रति निश्व : क्या सरकार को पता हैं कि मोतिहारी और वैतिया स्टंशनों पर १४००, २००० टिकट रोज कटते हैं और इन स्टंशनों पर एक ही वृक्तिंग विन्डो हैं, इसलिये बहुत से बृढ़ी स्त्रियां और बच्चे विना टिकट के ग्रह आते हैं?

रंसने तथा परिषद्दन मंत्री (श्री एस० बी० शास्त्री): यह सवात दूसरा है कि नई खिड़की खोली जाय, लेकिन ब्दी ऑरतों और बच्चों के लिए खिड़की खोली जाये तो ब्दं मदीं के लिये क्यों न खोली जाय, यह मेरी समक में नहीं आता।

श्री विभ्रात मिश्रः उन्हें शामिल कर सकते हैं लेकिन में दंखता हूं कि जिन स्टंशनों पर क्राफी टिकट विकते हैं उन पर बहुत सं कमजोर 'आदमी. बच्चे और ब्ली औरतें विना टिकट के छूट जाती हैं, उन को टिकट मिले इस के लिये सरकार क्या इन्तजाम कर रही हैं?

श्री एल० बी० शास्त्री: अगर सिर्फ नई तिइकी खोलने काही सवाल हैं तो इस इस पर जरूर विचार करेंगे।

THIRD CLASS SLEEPING COACHES

\*1098. Shri Amjad Ali: Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that from the 15th January, 1955 sleeping accommodation has been provided in the third class on the Katihar-Sonepur route and the Lucknow-Gorakhpur route of the North Eastern Railway; and
- (b) why in the most important train viz. the Lucknow-Katihar-mail train such sleeping coaches have not been provided?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) The services are now run on an experimental basis and it was considered more suitable to run them on 313 Up and 314 Down Katihar-Kanpur Passenger trains, as they cover two night journeys.

Shri Amjad Ali: Is it the idea to experiment this in unimportant lines and unimportant trains and then come to important trains afterwards? Is that the policy?

Shri Shahnawaz Khan: No, Sir. That is certainly not the policy. We selected this train because on this train the passengers have to spend two nights whereas on the other train which the hon. Member has in mind the passengers have to spend only one night. That is the reason.

Shri R. S. Diwan: The Grand Trunk Express comes from Madras and bogies are attached to it from Hyderabad. These passengers have to spend two nights. May I know if the Government propose to have this arrangement on those bogies also?

The Deputy Minister of Railways and Transport (Shri Alagesan): I do not think it will be possible to have it. They are more or less fully occupied.

Shri Dabhi: May I know whether the third class sleeping berths provided on these trains are similar to those on the Western Railway, namely, berths with three tiers, on which the passengers cannot sit straight?

Shri Shahnawaz Khan: It is the three-tier system; it is more or less uniform.

Mr. Speaker: He says that the top tier cannot give comfortable accommodation for the passengers.

Shri Shahnawas Khan: That thing has come to the notice of the Railway Ministry. They are seized of this problem and new designs are being worked out.

Shri Amjad Ali: If I have heard the hon. Minister correctly, he said that the passengers on the Katihar-Kanpur Passenger train cover two nights, while they take only one night on the Lucknow-Katihar mail train. Is that the answer he gave?

Shri Shahnawaz Khan: Yes.

Shri Amjad Ali: That is only part of the main line.

Mr. Speaker: Let there be no argument. They thought that in the long distance trains, where the passengers spend two nights, they would require some sort of convenience.